

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-152-2020**

Alcon Resorts Holdings Pvt. Ltd. ... Petitioner

Versus

Sterling and Wilsons Ltd. ... Respondent

Shri S.G. Desai, Senior Advocate with Shri Pavithran A.V., Advocate for the Petitioner.

**Coram:- DAMA SESHADRI NAIDU &
SMT. M.S. JAWALKAR, JJ.****Date:- 29 October 2020****P.C. :**

The service of notice on the respondents is said to have awaited still.

2. Post the matter on 26.11.2020.

SMT. M.S. JAWALKAR, J.**DAMA SESHADRI NAIDU, J.**

NH